## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/663/(IB)/2017

NAME OF THE PETITIONER(S)

: LLOYD INSULATIONS INDIA LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Shyam Shader 2. B. Dhanosof - Counsel bear Respondent K. Rybuts

- 13/11/17

- Linary

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner filed petition; copy of the same is served to the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

- 9d -

MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)